

and therefore presumed to be killed or is it only the number of those who have been actually killed?

SHRI Y. B. CHAVAN: This is the number of those who were killed and who were identified. 'Presumed to be killed' is a different number.

SHRI SONUSING DHANSING PATIL: May I know if a parliamentary delegation went to Nepal and there they had a discussion with the hon. Defence Minister when it came out that bodies of soldiers were burnt in hundreds and that there should be some memorial raised to their memory? Is Government contemplating doing something in that direction?

SHRI Y. B. CHAVAN: That matter is under consideration.

♦475. *{The questioner (Shri Dha-nanjoy Mohanty) was absent. For answer, vide col. 3724-25 infra.}*

REPRESENTATION OF HIRAKUD DAM WORKMEN'S ASSOCIATION

♦476. SHRI KRISHAN DUTT: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether any representation on behalf of the Hirakud Dam Workmen's Association has been received by Government recently; and

(b) if so, what action Government propose to take to redress the grievances of the workers?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN): (a) Yes.

(b) As industrial relations in the Hirakud Dam are the concern of the Government of Orissa, they have been requested to look into the workers' grievances.

SHRI ARJUN ARORA: May I know whether the Government have evolved

any scheme to utilise the labour experienced in dam building elsewhere when they are retrenched here so that they continue in employment and so that their experience is also utilised for the good of the country? It is conceded that when the dam is completed they will not be required at Hirakud but they should be utilised elsewhere.

SHRI C. R. PATTABHI RAMAN: That is a general principle and the hon. Member will realise that firstly it relates to another Ministry, that is, the Ministry of Irrigation and Power and secondly the Orissa State Government is concerned with it.

SHRI ARJUN ARORA: But is not the Ministry of Labour in a position to advise the Ministry of Irrigation on sound labour practices?

SHRI C. R. PATTABHI RAMAN: They are constantly doing it, Sir.

U.S.A. CUBA BLOCKADE LAWS

♦477. SHRI N. SRI RAMA REDDY: Will the PRIME MINISTER be pleased to state how far India is affected by the new Cuba blockade laws of the United States of America under which the United States of America proposes to cut off her military and economic aid to countries, the ships and planes of which carried goods to and from Cuba?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MENON): Since no Indian ships or planes carry goods to or from Cuba, India will not be affected.

SHRI N. SRI RAMA REDDY: I would like to know whether we are not having any trade with Cuba. If so, are not our ships carrying such cargo as we are exporting to Cuba?

SHRIMATI LAKSHMI N. MENON: My answer clearly states that we neither carry things to Cuba nor bring things from Cuba in our ships or planes.